

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3983**  
(TO BE ANSWERED ON 17.07.2019)

**CREATION OF SEPARATE IAS/IPS CADRE**

**3983. SHRI TAPIR GAO:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has received any proposal from the Government of Arunachal Pradesh for creation of a separate IAS/IPS cadre for Arunachal Pradesh;
- (b) if so, the steps taken so far by the Government for creation of separate IAS/ IPS cadre of Arunachal Pradesh; and
- (c) whether any time frame has been kept by the Government for creation of separate IAS/IPS cadre for Arunachal Pradesh?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (c): The State Government of Arunachal Pradesh, among other State Governments, has submitted proposal for creation of a separate cadre for IAS/IPS/IFS officers for the State. Such proposals are examined on the basis of consensus amongst the constituents of the Joint Cadre Authority by the Ministry of Home Affairs.

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